

Shri B. S. Murthy: May I know whether this foreign investment in Indian industry is detrimental to Indian investment in our own industries?

Mr. Deputy-Speaker: It is only a matter of opinion.

Shri A. C. Guha: May I know if the Government impose any conditions on these firms as regards making certain appointments of Indian personnel?

Shri T. T. Krishnamachari: Yes, Sir. The question is more or less governed by the statement made by the Prime Minister in 1949 in regard to foreign capital. The answer to part (e) of the question definitely says that certain conditions are imposed at the time of entry when capital issues are sanctioned and the firm is otherwise permitted to start operations.

Shri H. N. Mukerjee: Is there any machinery by which the Government can determine whether the conditions imposed on these foreign companies are actually observed, and particularly whether there is any discrimination against Indian trainees and employees?

Shri T. T. Krishnamachari: Yes, Sir. Government have the necessary machinery and resources at their disposal.

Mr. Deputy-Speaker: The Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

प्रतिकर का भुगतान

*१५२९. सेंट अचल सिंह : क्या पुनर्वासि मन्त्री यह बतलाने की कृपा करेंगे कि विस्थापित व्यक्तियों को उन की पाकिस्तान में छोड़ी गई सम्पत्ति के दावों के लिये कब तक और किस अनुपात में भुगतान किया जायेगा ?

The Minister of Rehabilitation (Shri Jain): Attention of the hon. Member is invited to the reply given by me on the 22nd May 1952 to Question No. 93 by Giani G. S. Musafir.

OPTICAL GOODS

*1531. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what is the total value of optical goods imported into India?

(b) Are there Indian firms manufacturing optical goods, particularly lenses?

(c) Are there complaints that such optical lenses are not up to the mark and are likely to increase defects in vision?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Rs. 66 lakhs in 1951-52.

(b) Yes, Sir.

(c) The Government are not aware of any such complaints.

INDIAN EMPLOYEES IN NON-INDIAN CONCERNS

*1535. **Shri B. R. Bhagat:** Will the Minister of Commerce and Industry be pleased to state:

(a) the policy of the Government of India in regard to employment of Indians in concerns and industries operating in India, owned or controlled by non-Indians;

(b) whether Government have any information in respect of the number of Indians and non-Indians employed in posts other than ministerial posts in such concerns and industries; and

(c) if the answer to part (b) above be in the negative, do Government propose to collect the information and lay it on the Table of the House?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Government's policy is to encourage the employment of Indians in all concerns, whether owned and controlled by non-Indians or not.

(b) No. Sir.

(c) Yes, Sir.

अधिगृहीत घर

*१५३६. सेंट गोविन्द दास : (क) क्या निर्माण, गृह-संरक्षणा तथा रतब मन्त्री यह बतलाने की कृपा करेंगे कि दिल्ली में ऐसे घरों की संख्या क्या है जो अभी भी अधिगृहीत हैं ?

(ख) गत एक वर्ष में कितने घरों को अधिगृहण मुक्त किया गया ?

(ग) अधिगृहीत भवनों के लिये सरकार ने कुल कितना किराया दिया ?